CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI  

Petition No. 441/RC/2014  

Coram:  
Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  

Date of Order: 20th of September, 2018  

In the matter of  

Regulatory Compliance Application for change of Category of inter-State trading licence from Category-II to Category-I.  

And  

In the matter of  

Manikaran Power Ltd,  
Manikaran Tower, Kilburn Colony, PO-Hinoo,  
Ranchi-834 002 … Petitioner  

Parties present:  

Shri Hemant Singh, Advocate, MPL  
Shri Nishant Kumar, Advocate, MPL  

ORDER  

The Petitioner, Manikaran Power Ltd, has filed the present Regulatory Compliance Application for up-gradation of its inter-State trading licence in electricity from Category II to Category I.  

2. During the course of hearing, learned counsel for the Petitioner sought permission to withdraw the present petition with liberty to approach the Commission along with all relevant documents satisfying the net worth criteria, etc.
3. The prayer of the Petitioner is allowed. Accordingly, Petition No. 441/RC/2014 is disposed of as withdrawn.

Sd/-
(Dr. M.K.Iyer) 
Member

Sd/-
(P.K.Pujari) 
Chairperson